


(10)

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/09/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : CP/575/ (IB)/2017  
NAME OF THE PETITIONER(S) : CHENNAI FERROUS INDUSTRIES LTD  
NAME OF THE RESPONDENT(S) : SURYA BALAJI STEELS PVT LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
	KUMAR PAL CHOPRA	Operational Creditor	
	SANDEEP KUMAR		

**ORDER**

Counsel for the petitioner present. No representation on behalf of the respondent.  
Respondent was absent on 25.09.2017 also. In the circumstances, the respondent  
is proceeded ex parte. Heard counsel for the petitioner. **Order Reserved.**

  
(K. ANANTHA PADMANABHASWAMY)  
MEMBER (JUDICIAL)